

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-3866**

TO BE ANSWERED ON-03.01.2019

**SOLAR POWER GENERATION**

3866. SHRIMATI SANTOSH AHLAWAT  
SHRI RAJESH KUMAR DIWAKER  
SHRI R. DHRUVA NARAYANA  
SHRI SUNIL KUMAR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether Government has set a target of 100 GW of Solar Power generation capacity by 2022;
- (b) if so, the details thereof, States/UT-wise details where new plants are going to be set up;
- (c) whether there is a decline in the Solar Installation due to clearances or grey areas in GST, if so, the details thereof along with corrective steps taken/to be taken by the Government to achieve the target of 100 GW Solar Power generation by 2010;
- (d) the current status of set up of 23 GW Solar Power generation in the Leh and Kargil Regions, Jammu & Kashmir, details along with the date of completion of work; and
- (e) the number of houses built under PMAY-G till December 31, 2018 State-wise details thereof?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a) and (b) The Government has set a target for setting up of 100 GW solar power generation capacity in the country by 2022. The tenders are, generally, issued by Implementing Agencies of the Government of India like Solar Energy Corporation of India, NTPC on pan-India basis and developers are permitted to set up projects anywhere in the country at their discretion depending upon availability of land and solar irradiance, power evacuation systems, ease of doing business etc. Besides the State Government agencies also bring out tenders for setting up solar projects in their states. The State-wise details of solar capacity installed are given in **Annexure-I**.

(c) Solar installation in current financial year are based on the tenders issued in previous years. The GST Council in its meeting on 22nd December, 2018 has clarified that 70% of gross value of all Renewable Energy Plants set up as work contracts would be charged of GST of 5% and balance 30% would be charged at 18%

(d) Under the scheme for setting up of 23 GW Grid-connected Solar PV Projects in Leh and Kargil Districts, for the first phase of implementation, Request for Selection (RfS) for 'Setting up of 2000 MW capacity in Kargil District and 5000 MW in Leh Region' is under finalisation in which the time required for completion of work will be laid out.

(e) As on 27.12.2018, a total of 9.5 million houses have been sanctioned out of which 6.3 million houses have been shown as completed by the Ministry of Rural Development under Pradhan Mantri Awas Yojana- Gramin. State-wise details are given in **Annexure-II**.

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA  
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**COMMISSIONING STATUS OF GRID CONNECTED SOLAR PROJECTS**

**(AS ON 30-11-2018)**

<b>Sr. No.</b>	<b>State/UT</b>	<b>Total Cumulative Capacity (In MW)</b>
1	Andaman & Nicobar	6.56
2	Andhra Pradesh	2641.76
3	Arunachal Pradesh	5.39
4	Assam	16.68
5	Bihar	142.45
6	Chandigarh	30.78
7	Chhattisgarh	231.35
8	Dadar & Nagar	5.46
9	Daman & Diu	13.38
10	Delhi	106.56
11	Goa	0.91
12	Gujarat	1790.93
13	Haryana	217.09
14	Himachal Pradesh	3.89
15	Jammu & Kashmir	9.85
16	Jharkhand	32.07
17	Karnataka	5255.10
18	Kerala	138.49
19	Lakshadweep	0.75
20	Madhya Pradesh	1536.25
21	Maharashtra	1427.79
22	Manipur	2.59
23	Meghalaya	0.08
24	Mizoram	0.20
25	Nagaland	1.00
26	Odisha	119.40
27	Pondicherry	1.73
28	Punjab	905.62
29	Rajasthan	3130.99
30	Sikkim	0.01
31	Tamil Nadu	2228.44
32	Telangana	3410.26
33	Tripura	5.09
34	Uttar Pradesh	806.01
35	Uttarakhand	303.18
36	West Bengal	39.29
<b>Total</b>		<b>24567.37</b>

## ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF LOK SABHA  
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## NO. OF HOUSES SANCTIONED AND COMPLETED UNDER PAY-G

S.No.	State	Total House Sanctioned	Total House Completed
1	Andhra Pradesh	80208	36712
2	Arunachal Pradesh	1298	58
3	Assam	214713	120836
4	Bihar	934518	265191
5	Chhattisgarh	786954	492259
6	Dadra and Nagar Haveli	5595	48
7	Daman and Diu	14	13
8	Goa	61	0
9	Gujarat	200533	148013
10	Haryana	20915	9187
11	Himachal Pradesh	6880	5892
12	Jammu and Kashmir	27381	8569
13	Jharkhand	528109	343667
14	Karnataka	130331	61506
15	Kerala	16760	13943
16	Lakshadweep	53	0
17	Madhya Pradesh	1397308	1179805
18	Maharashtra	426904	275193
19	Manipur	9735	3676
20	Meghalaya	20572	1949
21	Mizoram	3153	2038
22	Nagaland	2921	0
23	Odisha	991374	724282
24	Punjab	13999	5995
25	Rajasthan	684707	481725
26	Sikkim	1095	875
27	Tamil Nadu	293222	125027
28	Tripura	24986	17757
29	Uttar Pradesh	1226036	897774
30	Uttarakhand	12529	9132
31	West Bengal	1389744	1079188
	<b>Total</b>	<b>9452608</b>	<b>6310310</b>